

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3282
ANSWERED ON:06.12.2016
Review of Access Point
Arunmozhithevan Shri A.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering to evolve a mechanism for a regular review of all such access where the overseas Indians were barred from visiting India;
- (b) if so, the details thereof;
- (c) whether the Government has received any communication from the Chief Ministers in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RJIJU)

- (a) to (b): Review of access where overseas Indians are barred from visiting India is a continuous process and is done periodically as per an established procedure.
- (c) to (d): A communication dated 22.9.2014 was received from the Chief Minister of Punjab for review of persons of Indian origin whose names have been included in the adverse list. A review was subsequently undertaken by the Government and appropriate actions were taken following the prescribed procedure.
